

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2742/2003

This the 3rd day of March, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.A.SINGH, MEMBER (A)

Mrs. Alka Grover
Nanda Devi Apartment.
H.No.A-406, Sector-10.
Plot No.19, Dwarka.
New Delhi-110045.

(By Advocate: Sh. Satish Kumar)

Versus

1. Union of India.
through the Secretary,
Ministry of Tourism,
Shastri Bhavan,
New Delhi.
2. The Asstt. Director (Admn.)
India Tourism,
Govt. of India,
88, Janpath,
New Delhi-110001.

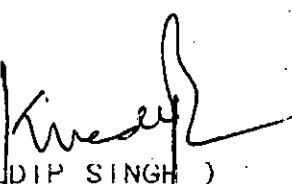
(By Advocate: Sh. S.K.Gupta)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant seeks permission to withdraw the
OA with liberty to agitate afresh. OA is dismissed as
withdrawn with liberty in accordance with law.


(S.A. SINGH)
Member (A)


(KULDIP SINGH)
Member (J)

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